

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

**Original Application No. 332/00027/2017
This the 25th day of September, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member - J
Hon'ble Mr. Devendra Chaudhry, Member - A**

Shashi Kant Tripathi (IRTS) aged about 31 years S/o Shushil Kumar Tripathi, Sr. Division Operating Manager (General) - Sr. DOM(G), DRM Office, Northern Railway, Hazratganj, Lucknow.

..... Applicant
By Advocate: None

VERSUS

1. Union of India through Chairman, Railway Board, Ministry of Railway Government of India, New Delhi.
2. The Secretary, Railway Board, Ministry of Railways, Govt. of India, Rail Bhawan, New Delhi.
3. Director (ESTT), Railway Board, Ministry of Railways, Govt. of India, Rail Bhawan, New Delhi.
4. Joint Director ESTT (GR), Railway Board, Ministry of Railways, Govt. of India, Rail Bhawan, New Delhi.
5. General Manager, Northern Railway, New Delhi.
6. General Manager, Northern Central Railway Allahabad.
7. Divisional Railway Manager (DRM), Lucknow Division Northern Railway Lucknow.
8. Smt. Krishna Tiwari, JAG/IRTS/NCR posted as Sr. DCM-II, Allahabad.

..... Respondents
By Advocate: Sri D.B. Singh

O R D E R (ORAL)

Delivered by:
Hon'ble Ms. Jasmine Ahmed, Member - J

None present for the applicant even on the revised call. It is also seen that none was present for the applicant on previous occasions.

2. Learned Counsel for the respondents states that the applicant herein has joined new place of posting so the matter has become infructuous. Accordingly, taking into account the statement given by the respondents' counsel that the applicant has joined at new place of posting, O.A stands dismissed having been infructuous.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

RK

